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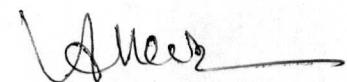
S.Nayak vs.UOI

ADMISSION SL.NO.4  
O.A.No.260/00389/15  
Date-17.08.2015

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

By filing a Memo, learned counsel for the applicant has prayed for withdrawal of this O.A. as he would like to ventilate his grievance before the appropriate forum. The prayer is allowed. The O.A. is disposed of as withdrawn. Mr.A.Pradhan, learned ACGSC is present.

  
MEMBER (A)

  
MEMBER(J)